

Form.1
List of cases filed in e-filing during the month of September, 2023

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2
List of cases in which e-payment of Court Fee was made during the month of September, 2023

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3
List of cases in which Electronic Service of Process has taken place during the month of September, 2023

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4
List of total number of cases randomly allocated during the month of September, 2023

Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	Not Applicable			

Form.5
List of cases in which Hearing in Case Management was held during the month of September, 2023

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.7/2021	Nomula Brothers, Guntur Vs Balaji Textiles & 4 Ors	G.Ramachandra Rao Vs D.P.Ramakrishna	16.06.2021	04.09.2023
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.11/2023	N.Janardhana Rao Vs State of AP & Ors	M.Ramnadh Vs Addl.Govt.Pleader	03.05.2023	05.09.2023
3	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.11/2022	P.Tirupatamma & Ors Vs J.Gopalaiah & Ors	N.Srinivasa Reddy Vs T.Lalitha Maha Lakshmi	25.06.2022	06.09.2023
4	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.18/2022	M/s Sri Lakshmi Janardhan Rice Industries Vs M/s Le Nissi Impex (P) Ltd & 2 Ors	K.V.Suresh Vs B.David Rama Krishna	28.05.2022	20.09.2023
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 5/2017	M/s. Visakhapatnam Port Trust Vs. Rednam Deepak	Sri. P. Veerraju, Advocate for Plaintiff Vs. Sri. P. Srinivasa Rao, Advocate for Defendant	05.03.2014	08.09.2023
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 9/2021	M/s.Brooks Cargo India Private Limited Vs. M/s. Sea Shores Infra Logistics and 4 others	Sri. Y.V. Subba Reddy for Plaintiff Vs. Sri. G. Vivek for D1, D2 & D5, Sri. S.Sreerama Murthy for D3, Sri. N.V.Viswanadham	20.09.2021	12.09.2023

Form.6													
Contested Commercial Cases disposed during the month of September, 2023													
Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 22/2020	V.Prabhakar Reddy Coramandal Prestcrete (P) Ltd Vs Pri. Secretary Govt. of AP, Minor Irrigation & Ors	K.S.S.Reddy Vs Addl.Govt. Pleader	06.11.2020	No	15.09.2023	1053 days	After full trial	-	-	Indian Contract Act
2	Special Judge for Trial and Disposal of Commercial Disputes	Krishna	CAOP 1/2023	Chava Vijaya Vs Sai Bharati Estates & Ors	Ch.NageswaraRao Vs K.Venkateswarlu, P.Vijayakumar & K.Kishorekumar	04.08.2023	No	19.09.2023	46 days	Contest	-	-	Sec 9 of Arb & Con Act
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 3/2023	M/s. Bhजारang Cranes and another Vs. M/s. Shriram Transport Finance Company Ltd., VSP and another	Sri. P. Jagan Mohan Rao for Petitioners Vs. Sri. Y. Vijaya Saradhi for R1, and R2 is an Arbitrator	09.02.2023	Not Applicable	04.09.2023	206 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 4/2023	M/s. Bhजारang Cranes Vs. M/s. Shriram Transport Finance Company Ltd., VSP and another	Sri. P. Jagan Mohan Rao for Petitioner Vs. Sri. Y. Vijaya Saradhi for R1, and R2 is an Arbitrator	09.02.2023	Not Applicable	04.09.2023	206 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 5/2023	M/s. Bhajarang Cranes and another Vs. M/s. Shriram Transport Finance Company Ltd., VSP and another	Sri. P. Jagan Mohan Rao for Petitioners Vs. Sri. Y. Vijaya Saradhi for R1, and R2 is an Arbitrator	09.02.2023	Not Applicable	04.09.2023	206 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 6/2023	M/s. Bhajarang Cranes Vs. M/s. Shriram Transport Finance Company Ltd., VSP and another	Sri. P. Jagan Mohan Rao for Petitioner Vs. Sri. Y. Vijaya Saradhi for R1, and R2 is an Arbitrator	09.02.2023	Not Applicable	04.09.2023	206 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 7/2023	M/s. Bhajarang Cranes and another Vs. M/s. Shriram Transport Finance Company Ltd., VSP and another	Sri. P. Jagan Mohan Rao for Petitioners Vs. Sri. Y. Vijaya Saradhi for R1, and R2 is an Arbitrator	09.02.2023	Not Applicable	04.09.2023	206 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
8	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 8/2023	M/s. Bhजारang Cranes Vs. M/s. Shriram Transport Finance Company Ltd., VSP and another	Sri. P. Jagan Mohan Rao for Petitioner Vs. Sri. Y. Vijaya Saradhi for R1, and R2 is an Arbitrator	09.02.2023	Not Applicable	04.09.2023	206 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996
9	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 9/2023	M/s. Bhजारang Cranes and another Vs. M/s. Shriram Transport Finance Company Ltd., VSP and another	Sri. P. Jagan Mohan Rao for Petitioners Vs. Sri. Y. Vijaya Saradhi for R1, and R2 is an Arbitrator	09.02.2023	Not Applicable	04.09.2023	206 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996

Form.7
Summary of Commercial Cases during the month of September, 2023

Sl.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	70	3	4	69
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	139	11	16	134